

<i>Sl No.</i>	<i>Name of the States</i>	<i>Year of Enactment</i>	<i>No of President's Act</i>
1	2	3	4
15.	Uttar Pradesh	1968	15
		1969	16
		1973	9
16.	West Bengal	1968	19
		1969	1
		1970	7
		1971	12
		1972	2

Investment of UTI Funds

8305. SHRI MADHAVRAO SCINDIA: Will the Minister of FINANCE be pleased to state:

(a) whether the Unit Trust of India (UTI) is faced with a remarkable problem of excess cash as a result of the investment avenues adopted during last year (1989-90), as reported in the 'Economic Times' of March 28, 1990;

(b) if so, the precise magnitude and dimensions of the problem; and

(c) the strategy proposed to be adopted for investment of the UTI funds and the modifications, if any, contemplate therein so as to obtain the maximum return while securing the national interest?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) No, Sir.

(b) Does not arise.

(c) There is no proposal to modify the present strategy of investment, as Unit Trust of India is able to deploy their funds and give returns to the investors.

[*Translation*]

Modernisation of Bokaro Steel Plant

8306. SHRI PIYUS TIRAKY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the modernisation scheme of Bokaro Steel Plant is being postponed;

(b) if so, the reasons thereof; and

(c) the steps taken/proposed to be taken for early implementation of the modernisation programme of BSP?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) No, Sir.

(b) Does not arise.

(c) The investment proposal for BSP modernisation programme is under consideration of Government and it will be implemented after full appraisal.

[English]

Debt Relief to Scheduled Castes

8307. SHRI P.C. THOMAS: Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware that a large number of Scheduled Castes who have availed loans under Integrated Rural Development Programme (IRDP) are in great debts and arrears, and are unable to repay the loan amounts; and

(b) if so, the action Government propose to take to help them?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b). The present data reporting system does not generate the information in the manner asked for. However the Scheduled Castes borrowers under the Integrated Rural Development Programme (IRDP) availed credit assistance as under:

(Rs. in crores)

Year	Total credit mobilised	Credit flow to Scheduled Caste borrowers
1	2	3
1985-86	730.16	210.01
1986-87	1014.88	295.56
1987-88	1175.35	340.81
1988-89	1231.12	362.29
1989-90	722.29 @	224.14 @

@ Figures upto December 1989.

The debt relief scheme announced by the Government recently for farmers, artisans and weavers who have taken loans upto Rs. 10,000 will also cover eligible SC borrowers and the scheme would cover all overdues as on 2.10.1989 including short term as well as term loans.

Mortality Rate of Employees of Central Bank of India

8308. SHRI RAM NAIK: Will the Minister of FINANCE be pleased to state

(a) whether the mortality rate in case of the Central Bank of India employees is lower than the mortality rate of the employees of